T-15012/5/2021-Training-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

2nd Floor, MMU Building, Mata Sundari Lane, Kotla Road, New Delhi-110 002

(Training Division)

Dated 23rd December, 2024

Sub: FoSTaC Training of Trainers (ToT) program for the 4th quarter of FY 2024-25- Reg.

With the approval of the Competent Authority, Training Division is notifying the calendar for the FoSTaC Training of Trainers (TOT) program for the 4th quarter of FY 2024- 25.

- 2. Interested candidates may apply for the ToT program using the link given in the calendar (annexure). It is to be noted that only shortlisted candidates will be allowed to attend the ToT programme and the shortlisted candidates will be intimated about the programme details on their registered email.
- 3. The detailed calendar is attached at Annexure.

(Virendra Singh Shekhawat) Manager (Training)

Trendra Sing ...

Copy to:

IT division with a request to upload in the FSSAI website for wider circulation

T-15012/5/2021-Training-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

2nd Floor, MMU Building, Mata Sundari Lane, Kotla Road, New Delhi-110 002

(Training Division)

Dated: 23rd December, 2024

Subject: Training of Trainers(ToT) programme under FoSTaC-Reg.

Training Division, FSSAI has scheduled the Training of Trainers (ToT) program for various courses under the FoSTaC programme. Interested candidates may apply through the registration link mentioned in the table below. Please note that only the applications submitted through the link provided in the calendar will be considered.

	Quarterly training calendar (January to March 2025) - Training of Trainers programme under FoSTaC										
S. No	Name of the Course	Medium of Instruction	Date of Training	Location of Training Venue*	Registration Link	Last date of Application	Fee#				
1	Basic Catering - General & COVID	English/Hin di	09.01.2025 (Thursday)	Bengaluru	https://forms.gle/2YPhZov8U wqAUxPKA	03.01.2025 5PM	INR 3000/-+GST				
2	Awareness- Street Food Vending & COVID	English/Hindi	20.01.2025 (Tuesday)	Delhi-NCR	https://forms.gle/RDoU7J4iTm WhJHSk9	10.01.2025 5PM	INR 3000/-+GST				
3	Basic Retail & Distributi on- General & COVID	English/Hindi	21.01.2025 (Wednesday)	Delhi-NCR	https://forms.gle/TJoYYgwtjgj cauCVA	11.01.2025 5PM	INR 3000/-+GST				
4	Advance Catering- Gener al & COVID	English	13.02.2025 (Thursday)	Thiruvananthapuram	https://forms.gle/DXtJd6DrEw qrE5XT7	23.01.2025 5PM	INR 3000/-+GST				

5	Advance Manufacturing- General & COVID	English	14.02.2025 (Friday)	Thiruvananthapuram	https://forms.gle/YNk55ppso WNbYSTg6	24.01.2025 5PM	INR 3000/-+GST
6	Advance Manufacturing- Milk and Milk Products	English	04.03.2025 (Tuesday)	Mumbai	https://forms.gle/J97xTFdeCD GYBSQJ8	13.02.2025 5PM	INR 3000/-+GST
7	Basic Catering-General & COVID	English/Hin di	20.03.2025 (Thursday)	Kolkata	https://forms.gle/9AdJHVUT8 5setfpM8	29.02.2025 5PM	INR 3000/-+GST
8	Basic Manufacturing-Ge neral & COVID	English/Hin di	21.03.2025 (Friday)	Kolkata	https://forms.gle/eN4acuUmd Cqc6Fpa6	01.03.2025 5PM	INR 3000/-+GST

^{*}Training venue address will be intimated to the shortlisted participants one week before the Training program.

Note:

- i. Participants who are shortlisted for the ToT course will receive an intimation via their registered email ID. After receiving this notification, they must make the payment and submit proof of payment through email. The payment link or instructions will be provided exclusively through the official email ID, fostac@fssai.gov.in.
- ii. The payment of Fees should made be using the FSSAI E-pay portal and to be made within 3 days of receiving shortlisting email.
- iii. If a shortlisted candidate for a particular course does not attend the respective ToT course on the scheduled date after confirming their participation, no fees paid will be refunded.

[#]Fee to be paid by shortlisted applicants who wish to attend the ToT/Refresher ToT programme.

- iv. A ToT course will accommodate a maximum of 30 participants. A minimum of 10 shortlisted participants is required to conduct the program. If this minimum is not met, FSSAI may cancel the scheduled ToT program at its discretion.
- v. The application link may be closed before the last date mentioned above, if enough number of eligible application are received.
- vi. Merely attending a ToT program does not make any participant eligible to be empanelled as Trainer under FoSTaC program.
- vii. During ToT, only a brief training on the subject topic and trainer attributes will be provided through the empanelled faculties.
- viii. The candidates appearing for ToT program are expected to be good trainers of their respective fields and are expected to have good knowledge about the 'Schedule 4 requirements of Food Safety and Standards (Licensing and Registration of Food Businesses) regulations, 2011'- so that they can impart their knowledge of 'Good Manufacturing Practices & Good Hygiene Practices (GMP & GHP) as per Schedule 4 requirements of Food Safety and Standards (Licensing and Registration of Food Businesses) regulations, 2011' to the food handlers who would appear for the trainings under Food Safety Supervisor programs and can motivate them to adopt the hygiene practices in their day to day life. Also, candidates are expected to have good knowledge about FSS Act, FSS Rules and Regulations etc.
- ix. ToT program conducted will only be a detailed process of evaluation of candidates, who are eligible to become trainers to provide training to Food Handlers on Good Manufacturing Practices & Good Hygiene Practices in a pragmatic manner, under FoSTaC program of FSSAI.
- x. For any query regarding training program, please contact by dropping email to us on email id fostac@fssai.gov.in with subject "ToT on <Name of the course> to be held on <date of training> in <location of training>"
- xi. Refer the eligibility criteria before applying any ToT program which can be seen on first page of respective link of the course.
- xii. The Training division reserves the right to cancel any ToT program at any stage without giving any intimation.
